

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-42/1996(Pt.)/3015/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri V. K. Chandak
District & Sessions Judge,
Golaghat.

Dated Guwahati the 7th May, 2022.

Sub: **Casual leave.**

Ref:- Your letter No. DJ(G)/4454/2022, dtd. 04.05.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 05.05.2022 along with station leave permission, from 04.05.2022, after completion of Court hours, till the morning of 06.05.2022,** has been granted. The next senior most Judicial officer at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-42/96(Pt.)/3016/A, dated , 07-05-2022

Copy to :

1. The Project Manager , Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

